

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 6576/2010

TATA TELESERVICES LTD. THROUGH ITS MANAGER LEGAL MR. AMIT SAXENA  
Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH THROUGH SECRETARY & ORS. Respondent(s)

(For renewal of FDR.)

Date : 26-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Manik Karanjawala, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, Adv.

Mr. Sandeep Singh, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

F.D.R. is renewed for a further period of one year from  
the due date of its maturity.

ANIL LAXMAN PANSARE  
Registrar